

( TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY

PART - I SECTION - I )

**GOVERNMENT OF INDIA**

**MINISTRY OF COMMERCE**

PUBLIC NOTICE NO. 56 (RE-98/97-02

**NEW DELHI : DATED THE 13<sup>th</sup> November, 1998**

In exercise of powers conferred under Paragraph 4.11 of the Export and Import Policy, 1997-2002, the Director General of Foreign Trade hereby makes following amendment in Chapter 5 of the Handbook of Procedures, 1997-2002, Vol. 1 ( incorporating amendments made upto 13th April, 1998 ) :-

In Para 5.3 (b) following words shall stand deleted:

"All types of plastic wastes/scrap (except PET bottle waste/scrap)and "

This issues in public interest.

( N.L. LAKHANPAL )

DIRECTOR GENERAL OF FOREIGN TRADE

Copy to all concerned;

( N.P.S.MONGA)

jT. DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from File No. IPC/4/5(451)/ 92-97 Vol.I)